

CIRCUIT BENCH LUCKNOW.

C. A. NO. 1080/87 (T)

(W.P.NO. 4273/82)

Sunder lal	Applicant
	Versus	
Union of India	Respondents

Hon'ble Mr.Justice K.Nath, V.C.

Hon'ble Mr.K.Obayya, A.M.Dated: 23.7.90.

The case is called. No one is present for the applicant today also. The writ petition concerns the selection proceedings for the post of Extra Departmental Runner culminating in the appointment of respondent No. 4 and termination of petitioner ~~some~~ time in August 1981. The Bench which dismissed the case on 20.3.90 in default of the applicant observed that the applicant has lost interest in pursuing the matter. In the absence of the applicant today also the petition is dismissed in default.

checked
Sd/-
A.M.

Sd/-
V. C.

// True Copy //

L DKB
Deputy *27/7/90*
Central Ad. *27/7/90*
Administrative Tribunal
Lucknow Bench,
Lucknow

By Post
1999
16/8

Recd
J. S. 27/7/90
A.C.